

20

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH.
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 274/16, TP 118/17	For Non filing of Progress Report by RP	Sec 433(e)/ 433(f) of CA 1956	Fedex Express Transportatio n & Supply Chain Services(India) Pvt. Ltd.,	Rajkumar M.D.	Pickthemup Technologies Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

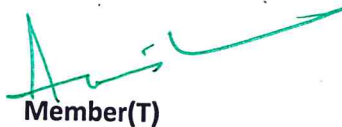
20) SUJA SURENDRAN
9972999215

FINANCIAL
CREDITOR



ORDER

Heard Ms.Suja Surendran, Financial Creditor appearing for the Petitioner. Post the case on 10.07.2018. RP is directed to be present on the next date of listing.



Member(T)



Member(J)